

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 180 of 2015**

**Dated : 28<sup>th</sup> March, 2016**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**M/s. Shreenath Mhaskoba Sakhar Karkhana Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. G. Umapathy  
Ms. R.Mekhala

Counsel for the Respondent (s) : Mr. Arjun Krishnan for R-2

**ORDER**

In this appeal pleadings are said to be complete.

Post these appeals for arguments on **22<sup>nd</sup> July, 2016.**

**( T. Munikrishnaiah )  
Technical Member**

**(Justice Surendra Kumar)  
Judicial Member**

sh/kt